National Company Law Tribunal Allahabad Bench Allahabad

CP No. 8 (ND)/2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016.

NAME OF THE COMPANY: Sh. Pawan Tiwari & Ors.

Vs.

M/s Ganga Sheethagarh Pvt. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. Sh. Udai Qadani Advacto Retiture

2. Sh. Tamnadhwaj Shamman Petitian. Tolkaman

Order dated 11.11.2016

CP No. 8(ND)/2009 Sh. Pawan Tiwari & Ors. Vs. M/s
Ganga Sheethagrah Pvt. & Ors.

CA 21 and 22 of 2016 respondents (non-applicant) requested for time to file reply. Time is extended till 29.11.2016 and also for rejoinder, if any.

List on 29.11.2016

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 11.11.2016